ELECTRICITY AND FANS FOR CLASS IV QUARTERS

- •143. SHRI A. C. GILBERT: Will the Minister of WORKS,, HOUSING AND SUPPLY be pleased to refer to the reply given to Starred Question No. 162 in the Rajya Sabha on the 1st May, 1961 and state:
- (a) whether electricity and fans have since been provided in Class IV quarters in the General pool in Delhi and New Delhi;
- (b) if so, in how many quarters electricity has been provided and in

how many fans have been provided; and

(c) if the reply to part (a) be in the negative, whether there is any proposal to provide *khas tatties* in these quarters during this summer?

THE DEPUTY MINISTER IN THE MINISTRY or WORKS, HOUSING AND SUPPLY (SHRI P. S. NASKAR): (a) and (b) All Class IV staff quarters in the general pool, other than those which are proposed to be demolished, have been provided with electricity. A statement is laid on the Table of the Sabha. Fan_s have not been provided in these quarters.

(c) No.

STATEMENT
Progress of work of electrification in Class IV staff quarters in General Pool in Delhi/

New Delhi

| i. No. | . 1 | Locati | on | | | | Number of quarters electrified | Number of quarters not electrified | Remarks |
|---------------|--------------------------|--------|--------------|-----------|---------|---|---|--|---|
| | Netaji Nagar | | | | | _ | 568 | | All are electrified. |
| | Aliganj . | | | · | | Ċ | 671 | •• | Do. |
| 3 | Raja Bazar | | | | | | 120 | | Do. |
| 4 | City Extension | area | | | | | 159 | | Do. |
| 5 | Prem Nagar | | | | | | 400 | | Do. |
| | Kidwai Nagar | | | | | | 1296 | | Do. |
| 7 | Moti Bagh I | | | | | | 224 | | Do. |
| 8 | Timarpur | | | | | | 340 | | Do. |
| | Kasturba Naga | ar | | | | | 1976 | | Do. |
| 10 | | | | | | | 696 | | Do. |
| II | Sriniwaspuri | | | | | | 624 | | Do. |
| 12 | Man Singh Ro | oad (S | ingle | stor | eyed) | | 14 | | Do. |
| 13 | Man Singh Ro | oad (E | oub) | le sto | reyed) | | 18 | | Do. |
| · | Block 80, Chit | | ipta l | Road | | • | 120 | 18 | Internal ele trification con pleted. Conne tion will i given shortly. |
| 15 | Jam Nagar H | ouse | ٠ | • | • | ٠ | 55 | 2 | Do, |
| | | 1 | Тотл | AL | • | • | 7281 | 20 | |
| 17 | en Fkuin Roa | ad | | | | | | 893 | To be demolished |
| | Pun herozesha | | ha | • | ٠. | • | • | 21 | Do. |
| 18 | Aurangzeb Re | | - - . | · | · | ď | | 12 | Do. |
| 19 | Servant quarte House. | | ached | i to l | Metcalf | | •• | 85 | Placed at to disposal of D fence Scien Laboratory. |

Total number of quarters to be demolished 926 Total number of quarters placed at the disposal of Defence 85 SHRI A. C. GILBERT; May I know wnether it is not possible to curtail a few amenities m the officers' fiats and the funds thus released made available for use in providing fans in 'H' type quarters

SHRI MEHR CHAND KHANNA: It may be a suggestion for action but I would rather state the position more fully. There are a large number of quarters which are under the administrative control of the Ministry of Defence, Railways and Posts and Telegraphs. The question of providing fans in class IV quarters, thereto^ cannot be considered in isolation. I have looked into the matter in the last few days that I have been in charge of the portfolio and I am told that the financial implication is likely to be anything between eight to ten crores of rupees, if you want to provide one fan in each class IV quarter. It is a matter which requires careful consideration from the financial aspect. Then, Sir, money is also required for constructing more quarters. As I said in the House the other day, we are short of 60,000 units in New Delhi. My requirements are 90,000 units and I have only 30,000 units. Since it is a question of priorities, I want to tell the House that I propose to go into this a little more fully.

SHRI A. C. GILBERT: In view of the inability of the Government to provide fans in all 'H' type quarters, is it not possible to give advances to Class IV employees for the purchase of fans?

SHRI MEHR CHAND KHANNA: If the matter could be settled by way of giving, a loan, perhaps that could be considered more easily, but it is a question of incurring an expenditure which will be included in the house rent allowance or whatever it is.

SHRI BHUPESH GUPTA: It may even be both. It may be in some cases combining loans with grants, as well as allocation for that purpose. May I know. Sir, whether—the hon. Minister is new to this Department, I know—the Government has gone into

the question why these quarters are not provided with the facility of electricity and fans? May I know whether this question has been gone into with a view to finding some solution as to how the gap could be filled?

SHRI MEHR CHAND KHANNA: L have answered this question more fully. I am in a way interested in the first suggestion made by the hon. Member that we should go in possibly for giving loans to provide fans and all that. It is rather a good suggestion which I am going to consider.

SHRI N. C. KASLIWAL: The hon. Minister said, in the course of his reply, that there were a number of such quarters which are going to be demolished. Now, the hon. Minister says that the estimated short supplies are about 60,000 quarters. I really do not know why these quarters are going to be demolished.

MEHR CHAND KHANNA: Apparently the hon. Member has not read the statement. If he had read the statement, there would have been no need for making a remark of this nature. The total number of quarters is round about 73,000. Seven thousand an<} two hundred have already been provided with electricity. There are a few quarters in Ferozeshah Road and Aurangzeb Road, which have outlived their life. I cannot help it. Then. there are certain quarters in the DIZ area which have outlived their life. They were built in the time of the Britishers. According to my information. I might need about Rs. 20 lakhs to repair these 800 quarters. I would rather rebuild them, construct them afresh, than repair those houses. The life left in them may be very insignificant in comparison with the amount that will have to be spent.

GRAM SKAIES

•133. SHRI RAW SAHAI (ON BEHALF OF SHRI DEOKINANDAN NARAYAN): Will the Minister of COMMERCE AND INDUSTRY be pleased to stater